(b) whether it is also a fact that the NBCC develop these land parcels as per the market conditions as per the demand; and

(c) whether it is also a fact that the NBCC has decided that it would not be launching any real estate project within less than 18 per cent internal rate of return, and if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (RAO INDERJIT SINGH): (a) NBCC (India) Limited has informed that they have 78.25 acres of land bank across tier I (7.00 acres), II (46.53 acres) and III (24.72 acres) cities.

(b) Yes, Sir.

(c) Yes, sir. As per the approval of the Board of Directors of NBCC, the sale of built-up space, both residential and commercial, is allowed at a minimum internal rate of return (IRR) of 15% and 18% respectively.

## Budget earmarked for Swachh Bharat Abhiyan

301. SHRI SANJAY SETH: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) how much budget or money has been earmarked for the Swachh Bharat Abhiyan in the country and how much has been utilized by Government in this regard;

(b) whether Government has also imposed cess in this regard;

(c) if so, how much cess has been collected and how much assistance has been provided to States by Government during the last one year; and

(d) what efforts have been made by Government to involve civic bodies, NGOs, States and other institutions to make this Abhiyan successful?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (RAO INDERJIT SINGH): (a) The Swachh Bharat Mission was launched on 2nd October, 2014 with the objective of making the country clean by 2nd October, 2019. The total Central Assistance budgeted for the Swachh Bharat Mission (Urban) is ₹ 14622.68 crore for the entire mission period. The Ministry of Urban Development has released an amount of ₹ 3580.91 crore (till date).

(b) and (c) Yes Sir. The Swachh Bharat Cess was imposed with effect from 15th November 2015. The total amount collected from Swachh Bharat Cess(SBC) during Financial Year 2015-16 was ₹ 3901.76 crore. The Proceeds of Swachh Bharat Cess is

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distributed between Ministry of Drinking Water and Sanitation (80% of total collection) and Ministry of Urban Development (20% of total collection). The BE for 2016-17 under Swachh Bharat Cess is ₹ 10,000 crore. Ministry of Urban Development, GoI has released ₹ 159.42 crores during financial year 2015-16 and ₹ 1569.83 crore during current financial year to States/UTs from Swachh Bharat Cess.

(d) Under SBM (Urban), all stakeholders including Civic Bodies, NGOs, States and other Institutions have been actively engaged for ensuring the success of various objectives of the Mission.

## Smart cities in Bihar

†302. SHRI RAM NATH THAKUR: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that Government has made an announcement of converting several cities of the country into smart cities and if so, the details thereof;

(b) as of now, the number of cities that have been included in this scheme and names of the cities where the smart city development scheme has been introduced; and

(c) the names of the cities in Bihar where this scheme has been introduced and the time frame by when it will be completed?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (RAO INDERJIT SINGH): (a) and (b) Yes, Sir. Government of India launched Smart Cities Mission on 25.6.2015 for development of 100 Smart Cities across the country. So far 60 (sixty) Smart Cities have been selected in Round 1, fast-track Round and main Round 2 of Smart Cities Mission. The details of 60 cities selected so far are given in Statement-I to III respectively. [Refer to the Statements Appended to the Answer to USQ No. 298 Part (a) and (b)]

(c) Muzaffarpur, Bhagalpur and Biharsharif from Bihar have been selected as potential smart cities through an intra-state competition carried out by the State Government. Bhagalpur has been selected as smart city in Fast Track Round of Stage 2 of the competition.

## No vending zones in National Capital

303. SHRI RAJ KUMAR DHOOT: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government has demarcated no hawking or vending zones or areas in the National Capital, if so, the details thereof;

†Original notice of the question was received in Hindi.